

DIVISION BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1593(KB)2018  
IA(I.B.C)/1921(KB)2023,  
IA(I.B.C)/1441(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

|                  |  |
|------------------|--|
| IN THE MATTER OF | <b>ASSET RECONSTRUCTION COMPANY {INDIA}LIMITED<br/>VS<br/>UNI WORTH TEXTILES LIMITED</b> |
| UNDER SECTION    | <b>IBC UNDER SEC 7</b>   |

**Appearances (via video conferencing/physically)**

Mr. Kuldip Mullick, Adv. ] For the Financial Creditor  
Mr. Pratik Ghose, Adv. ]  
Mr. Avishedk Roy Chowdhury, Adv. ]  
  
Mr. Kumarjit Banerjee, Adv. ] For the Corporate Debtor  
Mr. Deva Nand Misra, Adv. ]  
Mr. Prashant Kumar Singh, Adv. ]

**ORDER**

1. Ld. Counsel on both sides present.
2. Post this matter for argument on **20/05/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**